

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-75/1998/3339/A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Thaneswar Kalita,  
Member, MACT,  
Cachar, Silchar.

Dated Guwahati, the <sup>th</sup> 24 May, 2022.

Sub:- **Commuted Leave along with permission to leave headquarter.**

Ref:- Your Letter No. SMACT/14/I/5/261 Dated the 21<sup>st</sup> May, 2022.

Sir,

With reference to your letter on the subject cited above, I am directed to inform you that you have been granted **commuted leave for 26 days from 30.05.2022 to 24.06.2022 along with station leave permission from the evening of 30.05.2022 till the morning of 27.06.2022** (prefixing 28.05.2022 & 29.05.2022 and suffixing 25.06.2022 & 26.06.2022), subject to submission of your leave application in prescribed format along with Leave Admissibility Report from the office of the Principal Accountant General (A&E), Assam, Guwahati. Further, you have been asked to hand over the charge of your Court and office to the District & Sessions Judge, Cachar, Silchar and in his absence to the next senior most Judicial officer at the station before proceeding on leave.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-75/1998/3340-3341-3342/A**, dated , 24-05-2022

Copy to:-

1. The Principal Accountant General (A&E), Assam, Guwahati, for information.
2. The District & Sessions Judge, Cachar, Silchar.
3. ✓ The Project Manager, Gauhati High Court, Guwahati.

  
**JT. REGISTRAR (VIGILANCE)**

*Pa*